

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Ms. Sunita Rani Sharma, Administrative Officer (Judicial), posted in South District, Saket Courts, New Delhi, shall retire from Government Service w.e.f. 31.03.2024 (A/N).



(Sanjay Garg-I)
Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi

No. 20274-20324 /Estt.-1/PF/2024

Dated, Delhi the 26/03/2024.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/South District, Saket Courts, New Delhi, with the direction to inform the Housing Department in case the officer is in possession of Government accommodation. Further, it is informed that a Fact Finding Enquiry is pending against Ms. Sunita Rani Sharma, A.O. (J), in South-East District, Saket Courts, New Delhi.
4. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts/ South District, Saket Courts, New Delhi.
5. The A.O (Judicial)/Branch Incharge, Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial)/Branch Incharge, Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
7. The A.O.(Judicial)/Branch Incharge, Establishment Seat/Promotion Cell/Posting & Transfer Seat/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
8. The A.O.(Judicial)/Branch Incharge, Posting & Transfer Seat/Leave Seat/Service Book/Pay Bill/Pension Cell/Vigilance Branch/General Branch/Computer Branch/Library Branch, South District, Saket Courts, New Delhi.
9. The Web-Site Committee, THC, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Ms. Sunita Rani Sharma, A.O.(J), posted in the South District, Saket Courts, New Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.


Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi